

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 14

Excise Appeal No. 10031 of 2014-SM

[Arising Out Of OIA-SUR-EXCUS-001-APP-360-361-13-14 Dated- 25/09/2014 Passed By
Commissioner of Central Excise, Customs and Service Tax-SURAT-I(Appeal))

Rameshchandra I Jariwala

.....Appellant

27-28, Aditya Industrial Estate, Vasanwala Compound,
Near Kiran Dyeing, SURAT, GUJARAT

VERSUS

C.C.E. & S.T.-Surat-i

.....Respondent

New Building...Opp. Gandhi Baug,
Chowk Bazar, Surat,
Gujarat-395001

APPEARANCE:

None appeared for the Appellant
Shri. Sanjay Kumar, Superintendent (AR) for the Appellant

CORAM: HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)

DATE OF HEARING: 13.11.2024
DATE OF DECISION:13.11.2024

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10030 of 2014.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Prachi